

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2923
ANSWERED ON:10.02.2014
VIOLATION OF POLLUTION NORMS BY MINE OWNERS
Devappa Anna Shri Shetti Raju Alias

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether some mine owners are not complying with the pollution norms prescribed by the Government;
- (b) if so, the details thereof, State-wise including Maharashtra; and
- (c) the action taken by the Government against such mine owners?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (Dr. M. VEERAPPA MOILY)

(a) to (c) As reported by the Central Pollution Control Board (CPCB), the major mining companies like Central Coalfields Ltd. (CCL), Mahanadi Coalfields Ltd. (MCL), Eastern Coalfields Ltd. (ECL) are complying with the standards prescribed by the respective State Pollution Control Boards. A summary of compliance status of coal mines including Maharashtra is given at Annexure.